

Central Administrative Tribunal
Principal Bench, New Delhi
OA No.3948/2017

New Delhi, this the 29th day of November, 2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)

Inderpreet Singh Kohli,
Aged 31 Years, Group 'B'
Assistant Section Officer
S/o Shri Amarjeet Singh Kohli,
R/o House No.741, Sector-22B
Gurugaram-122001.

-Applicant

(By Advocate: Mr. Ashish Nischal)

Versus

1. Union of India
Through Secretary
Department of Expenditure
Ministry of Finance, North Block, New Delhi-110001
2. The Secretary
Ministry of Water Resources, River Development
and Ganga Rejuvenation, Sharam Shakti Bhawan, Rafi Marg, New
Delhi-110001.
3. Central Water Commission
Through its Chairman, Sewa Bhawan, Sector-1
RK Puram, New Delhi , Delhi-110066.

- Respondents

(By Advocate: Mr. Rajveev Kumar, Mr. Ashok Kumar)

O R D E R (ORAL)

By Hon'ble Mr. Pradeep Kumar, Member(A):-

Learned counsel for the applicant submitted that applicant wants to withdraw the present OA. Learned counsel for the respondents has no objection to the same.

In view of above, this OA is dismissed as withdrawn. The interim relief granted by the Tribunal stands vacated. No costs.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member (J)